

Economic Offences

*449. SHRI N. R. CHOUDHURY:
SHRI HARSH DEO MALAVIYA:
SHRI SARDAR AMJAD ALI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) what special laws have been enacted or are proposed to be enacted in pursuance of Prime Minister's 20-Point Programme regarding summary trials of and deterrent punishments to economic offenders; and

(b) whether any special courts have been set up or are proposed to be set up for the purpose ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) and (b) In pursuance of Prime Minister's 20-Point Programme, the following Laws have been enacted for expeditious trials of and deterrent punishment of economic offenders :—

(1) Taxation Laws (Amendment) Act, 1975.

(2) The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Acts, 1975 and 1976.

(3) Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act, 1976.

(4) The Imports and Exports Control (Amendment) Act, 1976.

Further the question of creation of Special Courts for the trial of economic offences is under active consideration.

Discussions with East Germany for Oil Exploration

*450. SHRI JANARDHANA REDDY: Will the Minister of PETROLEUM be pleased to state :

(a) whether it is a fact that discussions were held with the Deputy Prime Minister of East Germany during his recent visit to India for mutual co-operation in the field of Petroleum; and

(b) if so, what is the outcome of the discussions.

THE MINISTER OF PETROLEUM (SHRI K. D. MALAVIYA): (a) and (b) Yes, Sir. The discussions were of a general nature and no specific problems for co-operation in the field of petroleum were discussed.

बरौनी-कटिहार बड़ी लाइन के लिए बजट में धनराशि का निर्धारण

628. डा० रामकृपाल सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बरौनी-कटिहार बड़ी लाइन के निर्माण के लिए कतिपय धनराशि 1975-76 के बजट में निर्धारित की गई थी;

(ख) क्या मिट्टी डालने का काम औपचारिक रूप से 1972 में शुरू किया गया था; और

(ग) यदि हां, तो बड़ी लाइन के निर्माण में होने वाले विलम्ब के क्या कारण हैं ?

†[Budget allocation for Barauni-Katihar Broad-gauge line

628. DR. RAMKRIPAL SINHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether some funds have been allocated in the budget for the year 1975-76 for the construction of Barauni-Katihar broad-gauge line;

(b) whether the earth work had been formally taken up in 1972; and

(c) if so, the reasons for delay in constructing the broad-gauge line.]

रेल मंत्रालय में उपमंत्री (सरदार बूटा सिंह) : (क) और (ख) जी, नहीं।

(ग) प्रश्न नहीं उठता।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH): (a) and (b) No.

(c) Does not arise.]

†[]English translation.